

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 201
IB-239/ND/2020**

IN THE MATTER OF:

Ms. Rekha

...PETITIONER

Vs.

M/s. Nutionex Manufacturers Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 06.02.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C.

For the Respondent/ Corporate-debtor

:Ms. Radhika Gupta, Adv.

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ORDER

Heard the submissions made by the counsel for the operational creditor. The counsel for the operational creditor has sought a week days time to comply with the observations made in the order dated 16.01.2020. Post the matter to 19.02.2020.

- Sd -

**(V.K. Subburaj)
Member (T)**

- Sd -

**(P.S.N. Prasad)
Member (J)**